

SHRI ATAL BIHARI VAJPAYEE:
On what account you have rejected it?

SHRI HARIKESH BAHADUR:
Sir, about the adjournment motion...
(Interruptions)

MR. SPEAKER: I have not allowed it. I have admitted the Calling Attention motion.

(Interruptions)

अध्यक्ष महोदय: आप रूल पढ़ेंगे तो पता लगेगा, साफ लिखा है इसमें,

I go according to the procedures. Also this rule says, "if he thinks it necessary".

(Interruptions)

MR. SPEAKER: I have given the first available opportunity for a discussion in the form of a calling attention motion. Facts will come out in the discussion. We cannot rely on anything else.

(Interruptions)

MR. SPEAKER: I have admitted a calling attention at the first available opportunity, at 5 p.m. today.

(Interruptions)

MR. SPEAKER: You read page 434 of the *Practice and Procedure of Parliament*.

(Interruptions)

SHRI JYOTIRMOY BOSU: I have one submission to make. This is a matter which is agitating the entire country. (Interruptions) You are not willing to accept any motion which is a censure against the ruling party.

(Interruptions)

MR. SPEAKER: No. Not that way. I do not take it that way. Nothing doing.

(Interruptions)

MR. SPEAKER: I will allow the discussion in the form of a call attention motion. It will take place today.

(Interruptions)

MR. SPEAKER: Truth will come out through the call attention motion.
(Interruptions)

12.22 hrs.

Some hon. Members then left the House.

12.22 hrs.

PAPERS LAID ON THE TABLE

AUDITED ACCOUNTS OF TECHNICAL TEACHERS' TRAINING INSTITUTE, WESTERN REGION BHOPAL FOR 1978-79 AND STATEMENT FOR DELAY.

THE MINISTER OF EDUCATION AND HEALTH AND SOCIAL WELFARE (SHRI B. SHANKARANAND):
I beg to lay on the Table:

- (1) A copy of the Audited Accounts (Hindi and English versions) of the Technical Teachers' Training Institute, Western Region, Bhopal, for the year 1978-79.
- (2) A statement (Hindi and English versions) showing reasons for delay in laying the accounts.
[Placed in Library. See No. LT-1160/80]

LEVY SUGAR PRICE EQUALISATION FUND (AMDT.) RULES, 1980, REVIEW ON THE WORKING OF NATIONAL COOPERATIVE DEVELOPMENT CORPORATIONS, NEW DELHI FOR 1978-78 AND ANNUAL REPORT AND REVIEW OF KHADI AND VILLAGE INDUSTRIES COMMISSION, BOMBAY FOR 1978-79 WITH STATEMENT FOR DELAY.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN):
On behalf of Shri Birendra Singh Rao, I beg to lay on the Table:

- (1) A copy of the Levy Sugar Price Equalisation Fund (Amendment)

Rules, 1980 (Hindi and English versions) published in Notification No. G. S. R. 621 in Gazette of India dated the 7th June, 1980 under sub-section (3) of section 16 of the Levy Sugar Price Equalisation Fund Act, 1976. [Placed in Library. See No. LT-1161/80]

(2) A copy of the Review* (Hindi and English versions) by the Government on the working of the National Cooperative Development Corporation, New Delhi, for the year 1978-79. [Placed in Library. See No. LT-1162/80]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Khadi and Village Industries Commission, Bombay, for the year 1978-79, under sub-section (3) of section 24 of the Khadi and Village Industries Commission Act, 1956 along with Statistical Statement.

(ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Khadi and Village Industries Commission Bombay, for the year 1978-79.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the documents mentioned at (3) above.

[Placed in Library. See No. LT-1163/80]

STATEMENT RE. RESULTS OF MARKET LOANS FLOATED BY CENTRAL GOVERNMENT IN JULY, 1980 AND ANNUAL REPORT OF GENERAL INSURANCE CORPORATION OF INDIA AND ITS SUBSIDIARIES FOR PERIOD ENDED 31-12-1978.

THE MINISTER OF FINANCE (SHRI R. VANKATARAMAN): On behalf of Shri Maganbhai Barot, I beg to lay on the Table:

(1) A statement (Hindi and English versions) indicating the results of market loans floated by the Central Government in July, 1980. [Placed in the Library. See No. LT-1164/80]

(2) A copy of the Annual Report (Hindi and English versions) under Rule 6 of the General Insurance Business (Nationalisation) Rules, 1973 on the working and affairs of the General Insurance Corporation of India and its subsidiaries for the year ended 31st December, 1978. [Placed in Library. See No. LT-1165/80]

COMMITTEE ON PAPERS LAID ON THE TABLE

(i) MINUTES

DR. RAJENDRA KUMARI BAJPAI (Sitapur) : I beg to lay on the Table Minutes (Hindi and English versions) of the sittings of the Committee on Papers Laid on the Table relating to their First Report.

(ii) FIRST REPORT

DR. RAJENDRA KUMARI BAJPAI: I beg to present the First Report (Hindi and English versions) of the Committee on Papers laid on the Table.

(Interruptions)

Shri Mani Ram Bagri then left the House.

12.25 hrs.

STATEMENT RE. COMMITTEE APPOINTED TO REVIEW THE PERFORMANCE OF THE FOOD CORPORATION OF INDIA.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI R. V. SWAMINATHAN): Sir, Pursuant to the statement made by the then Minister of State in the Ministry of Agriculture and Irrigation in Rajya Sabha on the 23rd May 1979, the Government appointed a

*Annual Report of the National Cooperative Development Corporation, for the year 1978-79 was laid on the Table on 11th March, 1980.